## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1097 ANSWERED ON:12.08.2013 VIOLATION OF FDI IN RETAIL Kaswan Shri Ram Singh

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has received complaints against Bharti Walmart for violation of guidelines of Foreign Direct Investment in retail; and
- (b) if so, the details thereof along with the action taken by the Government so far?

## **Answer**

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a) & (b): The Government has received complaints alleging that some companies including Bharti Walmart are carrying out activities in violation of the FDI policy on multi brand retail. The same have been forwarded to the Reserve Bank of India as violation of FDI regulations is covered by the penal provisions of Foreign Exchange Management Act, 1999 (FEMA). The Reserve Bank of India has informed that the matter related to Bharti Walmart has been referred to the Directorate of Enforcement for further investigations.